

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

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**ORDER BY THE GOVERNOR**

**NOTIFICATION**

Dated Shillong, the 2<sup>nd</sup> June, 2023.

**No. LJ (A)28/2001/Pt.I/352** The Governor of Meghalaya is pleased to appoint Shri Comet Star Kyndiah as Vice-Chairman of the Meghalaya State Law Commission under category "B" with effect from the date of joining and until further orders. He is entitled to perks and facilities as per Finance (AF) Department's O.M. No. FEM.44/2003/Pt.II/157 dt. 17.09.2010.

This issues with the concurrence of Finance (AF) Department's I.D. No. FM.624/23 dt. 24.05.2023.

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(Shri. C.V. D. Diengdoh , I.A.S)  
Secretary to the Govt. of Meghalaya,  
Law Department.

**Memo No. LJ (A) 28/2001/Pt./352-A,**

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**Dated Shillong, the 2<sup>nd</sup> June, 2023.**

Copy to:-

1. The P.S. to the Chief Minister of Meghalaya, Shillong
2. The P.S. to the Speaker, Meghalaya Legislative Assembly
3. The P.S. to the Law Minister, Meghalaya, Shillong
4. The P.S. to the Chief Secretary of Meghalaya.
5. The Secretary to the Govt. of Meghalaya, Cabinet Affairs Department
6. The Advocate General, Meghalaya High Court, Shillong.
7. The Secretary, Meghalaya Legislative Assembly.
8. The Registrar General, High Court of Meghalaya, Shillong.
9. The Principal Accountant General (A & E), Meghalaya, Shillong -793001.
10. The Finance (AF) Department with reference to their I.D referred to above.
11. The Secretariat Administration Department.
12. The Secretary, Meghalaya State Law Commission.
13. Shri Comet Star Kyndiah, Vice-Chairman, Meghalaya State Law Commission
14. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the Gazette of Meghalaya.
15. The Treasury Officer, Shillong North/South Treasury.
16. DEO, Law Department.
17. Guard file.

By order etc.,

*S. S. S.*

Deputy Secretary to the Govt. of Meghalaya,  
Law Department.

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